



RESERVE BANK OF INDIA
Foreign Exchange Department
Central Office
Mumbai - 400 001

RBI/2012-13/537
A.P. (DIR Series) Circular No. 112

June 20, 2013

To

All Category - I Authorised Dealer Banks

Madam / Sir,

**Deferred Payment Protocols dated April 30, 1981 and December 23, 1985
between Government of India and erstwhile USSR**

Attention of Authorised Dealer Category-I (AD Category-I) banks is invited to [A.P. \(DIR Series\) Circular No.95 dated April 4, 2013](#), wherein the Rupee value of the special currency basket was indicated as Rs.73.141761 effective from March 18, 2013.

2. AD Category-I banks are advised that a further revision has taken place on May 31, 2013 and accordingly, the Rupee value of the special currency basket has been fixed at Rs.75.705663 with effect from June 05, 2013.

3. AD Category-I banks may bring the contents of this circular to the notice of their constituents concerned.

4. The Directions contained in this circular have been issued under sections 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

(C.D.Srinivasan)
Chief General Manager